

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2255 OF 2006

MAY GEORGE

Appellant (s)

VERSUS

SPECIAL TAHSILDAR & ORS.

Respondent(s)

(With office report)

Date: 17/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
(VACATION BENCH)

For Appellant(s) Mr. T.V.S. Raghavendra Sreyas, Adv.
for Mr. Nikhil Nayyar, Adv.

For Respondent(s) Mr. K.K. Mani, Adv.
Mr. Ankit Swarup, Adv.

Mr. S Gowthaman, Adv.
Mr. S Thananjayan, Adv.
for Mr. R. Nedumaran ,Adv

UPON hearing counsel the Court made the following
O R D E R

List on 20th May, 2010.

The matter to retain it position.

[Charanjeet Kaur]
Court Master

[Indu Satija]
Court Master